

**Customs, Excise & Service Tax Appellate Tribunal
West Zonal Bench At Ahmedabad**

REGIONAL BENCH-COURT NO. 3

EXCISE Appeal No. 10749 of 2015- DB

[(Arising out of OIO-BHV-EXCUS-000-COM-006-011-14-15 dated 19/02/2015 passed by Commissioner of Central Excise and Service Tax-BHAVNAGAR)]

Saurashtra Cement Ltd

.....Appellant

Nr Railway Station Ranavav,
P O Ranavav,
Porbandar, Gujarat

VERSUS

C.C.E. & S.T.-Bhavnagar

.....Respondent

Plot No.6776/B-1...Siddhi Sadan,
Narayan Upadhyay Marg,
Beside Gandhi Clinic,
Near Parimial Chowk,
Bhavnagar, Gujarat- 364001

APPEARANCE:

Shri Saurabh Dixit, Advocate for the Appellant

Shri Ajay Kumar Samota, Superintendent (AR) for the Respondent

**CORAM: HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR
HON'BLE MEMBER (TECHNICAL), MR. RAJU**

DATE OF HEARING: 07.11.2023
DATE OF DECISION: 02.01.2024

The appeal is disposed of. For order, see order of date in Excise Appeal
No. 10748 of 2015.

**(RAMESH NAIR)
MEMBER (JUDICIAL)**

**(RAJU)
MEMBER (TECHNICAL)**